

MINUTES OF THE VC MEETING NO.08 (2021-22) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 26.11.2021 AT 3:00 PM, UDYOG BHAWANT, NEW DELHI

Meeting No.08 (2021-22) of EXIM Facilitation Committee (EFC) has been held in virtual mode under the Chairmanship of Shri Vijay Kumar, Addl. DGFT at 3:00 PM on 26.11.2021, Udyog Bhawan, New Delhi to consider the applications for export of 'restricted' items

2. The following members attended the meeting:

- i. Shri Vinod Kumar, Technical Officer, MoEF&CC (SU Division)
- ii. Shri Virendra Kumar Sharma, Deputy Director (Trade), DoAHD

In attendance:

- i. Shri S.K. Mohapatra, Deputy DGFT
- ii. Shri Ram Paul Singh, FTDO

3. Altogether 251 applications (including 126 deferred cases) were considered by the EFC, out of which 117 cases were approved including 74 cases on post facto basis, 17 cases were rejected & closed and remaining 117 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

**DEPTT. OF AGRICULTURE COOPERATION AND FARMES WELFARE
(DoAC&FW) (Seed Cases)**

S. No.	Name of the Firm	File No.	Item Description	Date of receipt of application	Decision of EFC/ remark
1	Heer Impex	51442/AM21	Acacia Nilotica Seeds	18.02.2021	Deferred due to want of comments/NOC from DoAC&FW (Trade Division). An O.M to be issued to Trade Division from the level of DDG for expediting the comments in the case.
2	A2Z Export Company	HQRXEXLAPPLY00113143AM22	EDIBLE FRUIT OR NUT TREES AND PLANT	12.06.2021	Deferred due to want of comments/NOC from DoAC&FW (Trade Division). Also, the firm has been asked to provide clarification on the description of the item. An O.M. to be issued to Trade Division from the level of DDG for expediting the comments in the case.
3	ABBAS NURUDDIN VAGHJIPURWAL	HQRXEXLAPPLY00115486AM22	Seeds: ---- Nuxvomica, dried ripe seed	15.06.2021	Deferred due to want of comments/NOC from DoAC&FW (Trade Division). An O.M to be issued to Trade Division from the level of DDG for expediting the comments in the case.
4	TSC Purple Turtle Pvt Ltd	HQRXEXLAPPLY00118988AM22	Agarophytes in Processed Form from Tamil Nadu Coastal Region	19.06.2021	Based on the comments received from Department of Fisheries vide OM No. j-1503528/39/2021-Fy (E-19152) dated 01.11.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis.
5	TSC Purple Turtle Pvt Ltd	HQRXEXLAPPLY00124685AM22	Blend of Gracilaria Edulis and Ulva	25.06.2021	Based on the comments received from Department of Fisheries vide OM No. j-1503528/39/2021-Fy (E-19152) dated 01.11.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis.
6	TSC Purple Turtle Pvt Ltd	HQRXEXLAPPLY00131021AM22	Dried Gracilaria Edulis Seaweed	05.07.2021	Based on the comments received from Department of Fisheries vide OM No. j-1503528/39/2021-Fy (E-19152) dated 01.11.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis.
7	SANGRAM TRADERS	HQRXEXLAPPLY00159338AM22	SEEDS, Onion, Hybrid Rice (Paddy) seeds	10.08.2021	Deferred due to want of comments/NOC from DoAC&FW. Applicant has to file a separate new application for Hybrid Rice (Paddy) seeds with DoAC&FW in the Performa issued by them.

8	CORTEVA AGRISCIENCE SEEDS PRIVATE LIMITED	HQRXEXLAPPLY00173861AM22	Pioneer Brand Hybrid Rice (Paddy) Seed - 27P31	31.08.2021	Based on the comments received from D/o AC&FW vide OM No. 1-148/2021- SD.IV (268th EXIM - Export - 14) dated 01.11.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
9	Botanika	HQRXEXLAPPLY00175969AM22	Crocus sativus flower bulbs	02.09.2021	Deferred due to want of comments/NOC from DoAC&FW(Trade Division).
10	SRI SAI FORESTRY	HQRXEXLAPPLY00186040AM22	a.Acacia mangium Seeds b. Grevillea robusta Seeds c.Pterocarpus Santalinus d. Santalum Album Seeds e. Tectonal Grandis (Teak) Seeds f. Dalbergia spp Seeds g. Mahogani Seeds h. Pongamia Pinnata Seeds i. Jacaranda Seeds j. Mimosa spp (spanich cherry) Seeds k. Eucalyptus camaldulensis Seeds l. Caryota Seeds	17.09.2021	Deferred due to want of comments/NOC from DoAC&FW (Trade Division) .
11	SRI SAI FORESTRY	HQRXEXLAPPLY00186042AM22	a.Tectonal Grandis (Teak) Seeds b. Santalum Album Seeds c. Pterocarpus Santalinus	17.09.2021	Deferred due to want of comments / NOC from DoAC&FW (Trade Division) .
12	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY00186340AM22	Hybrid Rice (Paddy) seeds	17.09.2021	Based on the comments received from D/o AC&FW vide OM No. 1-148/2021- SD.IV (268th EXIM - Export - 19) dated 01.11.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
13	CORTEVA AGRISCIENCE SEEDS PRIVATE LIMITED	HQRXEXLAPPLY00188623AM22	EXPORT OF PIONEER BRAND HYBRID RICE (PADDY) SEEDS - 27P31 - 155000 KGS	20.09.2021	Based on the comments received from D/o AC&FW vide OM No. 1-148/2021- SD.IV (268th EXIM - Export - 14) dated 01.11.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
14	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY00189473AM22	Hybrid Rice (Paddy) seeds	20.09.2021	Based on the comments received from D/o AC&FW vide OM No. 1-148/2021- SD.IV (268th EXIM - Export - 20) dated 01.11.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
15	DCM SHRIRAM LIMITED	HQRXEXLAPPLY00190895AM22	Hybrid Rice (Paddy) seeds	22.09.2021	Deferred due to want of comments / NOC from DoAC&FW
16	DCM SHRIRAM LIMITED	HQRXEXLAPPLY00190936AM22	Hybrid Rice (Paddy) seeds	22.09.2021	Deferred due to want of comments / NOC from DoAC&FW

17	DCM SHRIRAM LIMITED	HQRXEXLAPPLY00 191004AM22	Hybrid Rice (Paddy) seeds	22.09.2021	Deferred due to want of comments / NOC from DoAC&FW
18	GOPAL DAS PAWAN KUMAR	HQRXEXLAPPLY00 195487AM22	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	27.09.2021	Based on the comments received from D/o AC&FW vide OM No. 1-79/2020.SD-IV (Pt- VII) dated 28.10.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
19	GOPAL DAS PAWAN KUMAR	HQRXEXLAPPLY00 195495AM22	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	27.09.2021	Based on the comments received from D/o AC&FW vide OM No. 1-79/2020.SD-IV (Pt- VII) dated 28.10.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
20	SHREE PALISATI TRADING CO	HQRXEXLAPPLY00 195584AM22	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	28.09.2021	Based on the comments received from D/o AC&FW vide OM No. 1-79/2020.SD-IV (Pt- VII) dated 28.10.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
21	SHREE PALISATI TRADING CO	HQRXEXLAPPLY00 195585AM22	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	28.09.2021	Based on the comments received from D/o AC&FW vide OM No. 1-79/2020.SD-IV (Pt- VII) dated 28.10.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
22	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY00 197154AM22	Hybrid Rice (Paddy) seeds	29.09.2021	Deferred due to want of comments / NOC from DoAC&FW
23	SHIVSHAKTI SUPPLIERS	HQRXEXLAPPLY00 200845AM22	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	02.10.2021	Based on the comments received from D/o AC&FW vide OM No. 1-79/2020.SD-IV (Pt- VII) dated 28.10.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
24	SHREE NATH JI TRADING COMPANY	HQRXEXLAPPLY00 201085AM22	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	02.10.2021	Based on the comments received from D/o AC&FW vide OM No. 1-79/2020.SD-IV (Pt- VII) dated 28.10.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
25	PUSHPANJALI INDUSTRY	HQRXEXLAPPLY00 202576AM22	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	05.10.2021	Based on the comments received from D/o AC&FW vide OM No. 1-79/2020.SD-IV (Pt- VII) dated 28.10.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
26	FA GENERAL TRADING & CO.,	HQRXEXLAPPLY00 203531AM22	Seaweeds	05.10.2021	Based on the comments received from Department of Fisheries vide OM No. j- 1503528/39/2021-Fy (E-19152) dated 01.11.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
27	SHARDA DEVI FOODS	HQRXEXLAPPLY00 205493AM22	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	07.10.2021	Based on the comments received from D/o AC&FW vide OM No. 1-79/2020.SD-IV (Pt- VII) dated 28.10.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
28	CORTEVA AGRISCIENC E SEEDS PRIVATE LIMITED	HQRXEXLAPPLY00 207139AM22	Hybrid Rice (Paddy) seeds	08.10.2021	Deferred due to want of comments / NOC from DoAC&FW
29	M/S. SHRISTI SIDDHARTH TRADING	HQRXEXLAPPLY00 209123AM22	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	11.10.2021	Based on the comments received from D/o AC&FW vide OM No. 1-79/2020.SD-IV (Pt- VII) dated 28.10.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis

30	HANUMAN TRADERS	HQRXEXLAPPLY00209126AM22	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	11.10.2021	Based on the comments received from D/o AC&FW vide OM No. 1-79/2020.SD-IV (Pt- VII) dated 28.10.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
31	SHREE TRADERS	HQRXEXLAPPLY00209874AM22	RICE IN PADDY	12.10.2021	Based on the comments received from D/o AC&FW vide OM No. 1-79/2020.SD-IV (Pt- VII) dated 28.10.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
32	SHREE TRADERS	HQRXEXLAPPLY00210581AM22	RICE IN PADDY (NON BASMATI RICE) OTHER THAN SEED QUALITY	12.10.2021	Based on the comments received from D/o AC&FW vide OM No. 1-79/2020.SD-IV (Pt- VII) dated 28.10.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
33	SHIV AMBEY	HQRXEXLAPPLY00211236AM22	NON BASMATI RICE PADDY (OTHER THAN SEED QUALITY)	13.10.2021	Based on the comments received from D/o AC&FW vide OM No. 1-79/2020.SD-IV (Pt- VII) dated 28.10.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
34	OM ENTERPRISE S	HQRXEXLAPPLY00211584AM22	NON BASMATI RICE PADDY (OTHER THAN SEED QUALITY)	13.10.2021	Based on the comments received from D/o AC&FW vide OM No. 1-79/2020.SD-IV (Pt- VII) dated 28.10.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
35	PARBATI GALLA BHANDAR	HQRXEXLAPPLY00212319AM22	NON BASMATI RICE PADDY (OTHER THAN SEED QUALITY)	14.10.2021	Based on the comments received from D/o AC&FW vide OM No. 1-79/2020.SD-IV (Pt- VII) dated 28.10.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
36	M/S MA LAXMI TRADERS	HQRXEXLAPPLY00214342AM22	RICE PADDY OR IN HUSK (NON BASMATI RICE)	16.10.2021	Based on the comments received from D/o AC&FW vide OM No. 1-79/2020.SD-IV (Pt- VII) dated 28.10.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
37	JAGDISH PRASAD RAJESH KUMAR	HQRXEXLAPPLY00217139AM22	RICE IN HUSK (PADDY NONBASMATI)	19.10.2021	Based on the comments received from D/o AC&FW vide OM No. 1-79/2020.SD-IV (Pt- VII) dated 28.10.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
38	SEEDWORKS INTERNATIONAL PRIVATE LIMITED	HQRXEXLAPPLY00218613AM22	Hybrid Rice (Paddy) seeds	20.10.2021	Deferred due to want of comments / NOC from DoAC&FW
39	SEEDWORKS INTERNATIONAL PRIVATE LIMITED	HQRXEXLAPPLY00218633AM22	Hybrid Rice (Paddy) seeds	20.10.2021	Deferred due to want of comments / NOC from DoAC&FW
40	RAGHU-NATH INDUSTRIES	HQRXEXLAPPLY00222516AM22	NON BASMATI RICE PADDY (OTHER THAN SEED QUALITY)	22.10.2021	Approved on the basis of Comments/ NOC received from DoAC&FW vide O.M No.1-79/2020.SD-IV (Pt-VII) dated 26.11.2021 for export of 20000 MT Non Basmati Rice Paddy (Other than seed quality) to Nepal by M/s Raghunath Industries.
41	SUSHIM KUMAR	HQRXEXLAPPLY00228531AM22	NON BASMATI RICE PADDY (OTHER THAN SEED QUALITY)	27.10.2021	Deferred due to want of comments / NOC from DoAC&FW
42	SHREE KESHAR-NATH ENTERPRISE S	HQRXEXLAPPLY00229042AM22	NON BASMATI RICE PADDY (OTHER THAN SEED QUALITY)	28.10.2021	Approved on the basis of comments/ NOC received from DoAC&FW vide O.M No.1-79/2020.SD-IV (Pt-VII) dated 26.11.2021 for export of 20000 MT Non Basmati Rice Paddy (Other than seed quality) to Nepal by M/s Shree Kesharnath Enterprises

43	KARAN ENTERPRISES	HQRXEXLAPPLY00243452AM22	NON BASMATI RICE PADDY (OTHER THAN SEED QUALITY)	06.11.2021	Approved on the basis of comments/ NOC received from DoAC&FW vide O.M No.1-79/2020.SD-IV (Pt-VII) dated 26.11.2021 for export of 8000 MT Non Basmati Rice Paddy (Other than seed quality) to Nepal by M/s Karan Enterprises.
44	NIKHIL TRADERS	HQRXEXLAPPLY00243867AM22	NON BASMATI RICE PADDY (OTHER THAN SEED QUALITY)	07.11.2021	Deferred due to want of comments / NOC from DoAC&FW
45	MAA BHAWANI TRADERS	HQRXEXLAPPLY00243888AM22	NON BASMATI RICE PADDY (OTHER THAN SEED QUALITY)	07.11.2021	Deferred due to want of comments / NOC from DoAC&FW
46	ADARSH TRADERS	HQRXEXLAPPLY00248805AM22	NON BASMATI RICE PADDY (OTHER THAN SEED QUALITY)	11.11.2021	Approved on the basis of comments/ NOC received from DoAC&FW vide O.M No.1-79/2020.SD-IV (Pt-VII) dated 26.11.2021 for export of 50000 QTL Non Basmati Rice Paddy (Other than seed quality) to Nepal by M/s Adarsh Traders.
47	NAV DURGA MINI RICE MILL	HQRXEXLAPPLY00252247AM22	NON BASMATI RICE PADDY (OTHER THAN SEED QUALITY)	14.11.2021	Approved on the basis of comments/ NOC received from DoAC&FW vide O.M No.1-79/2020.SD-IV (Pt-VII) dated 26.11.2021 for export of 9000 MT Non Basmati Rice Paddy (Other than seed quality) to Nepal by M/s Nav Durga Mini Rice Mill.
48	LAXMI FOOD PRODUCTS	HQRXEXLAPPLY00252313AM22	NON BASMATI RICE PADDY (OTHER THAN SEED QUALITY)	14.11.2021	Approved on the basis of comments/ NOC received from DoAC&FW vide O.M No.1-79/2020.SD-IV (Pt-VII) dated 26.11.2021 for export of 5000 MT Non Basmati Rice Paddy (Other than seed quality) to Nepal by M/s Laxmi Food Products.
49	M/S SRI BALAJI CONVESSERS	HQRXEXLAPPLY00252388AM22	NON BASMATI RICE PADDY (OTHER THAN SEED QUALITY)	14.11.2021	Approved on the basis of Comments/ NOC received from DoAC&FW vide O.M No.1-79/2020.SD-IV (Pt-VII) dated 26.11.2021 for export of 5000 MT Non Basmati Rice Paddy (Other than seed quality) to Nepal by M/s Sri Balaji Conveessers
50	Phonex Enterprises	HQRXEXLAPPLY00254019AM22	NON BASMATI RICE PADDY (OTHER THAN SEED QUALITY)	16.11.2021	Approved on the basis of Comments/ NOC received from DoAC&FW vide O.M No.1-79/2020.SD-IV (Pt-VII) dated 26.11.2021 for export of 50000 QTL Non Basmati Rice Paddy (Other than seed quality) to Nepal by M/s Phonex Enterprises
51	SUPER TRADERS	HQRXEXLAPPLY00254066AM22	NON BASMATI RICE PADDY (OTHER THAN SEED QUALITY)	16.11.2021	Approved on the basis of Comments/ NOC received from DoAC&FW vide O.M No.1-79/2020.SD-IV (Pt-VII) dated 26.11.2021 for export of 5000 MT Non Basmati Rice Paddy (Other than seed quality) to Nepal by M/s Super Traders.
52	VIKAS ENTERPRISES	HQRXEXLAPPLY00255007AM22	NON BASMATI RICE PADDY (OTHER THAN SEED QUALITY)	16.11.2021	Approved on the basis of Comments/ NOC received from DoAC&FW vide O.M No.1-79/2020.SD-IV (Pt-VII) dated 26.11.2021 for export of 15000 MT Non Basmati Rice Paddy (Other than seed quality) to Nepal by M/s Vikas Enterprises
53	RAJEEV RANJAN	HQRXEXLAPPLY00258858AM22	Non Basmati Rice Paddy (Other than seed quality)	19.11.2021	Approved on the basis of comments/ NOC received from DoAC&FW vide O.M No.1-79/2020.SD-IV (Pt-VII) dated 26.11.2021 for export of 50000 QTL Non Basmati Rice Paddy (Other than seed quality) to Nepal by M/s Rajeev Ranjan
54	UPL LIMITED	HQRXEXLAPPLY00261397AM22	Hybrid Rice Seeds	22.11.2021	Approved on the basis of comments/ NOC received from DoAC&FW vide O.M No.1-148/2021-SD.IV (268 th EXIM- Export-18) dated 01.11.2021 for export of 250000 Kgs Hybrid Rice (Paddy) seeds to Bangladesh by M/s UPL Limited.

55	UPL LIMITED	HQRXEXLAPPLY00 262140AM22	Hybrid Rice Seeds	23.11.2021	Approved on the basis of comments/ NOC received from DoAC&FW vide O.M No.1-148/2021-SD.IV (268 th EXIM- Export-16) dated 01.11.2021 for export of 300000 Kgs Hybrid Rice (Paddy) seeds to Bangladesh by M/s UPL Limited.
56	RAHUL KUMAR	HQRXEXLAPPLY00 262679AM22	Non Basmati Rice in Husk or Paddy	23.11.2021	Deferred due to want of comments / NOC from DoAC&FW
57	BADRI NARAYAN SHAH	HQRXEXLAPPLY00 264658AM22	Non Basmati Rice in Husk or Paddy	25.11.2021	Deferred due to want of comments/NOC from DoAC&FW
58	UPL LIMITED	HQRXEXLAPPLY00 265318AM22	Hybrid Rice Seeds	25.11.2021	Approved on the basis of comments/ NOC received from DoAC&FW vide O.M No.1-148/2021-SD.IV (268 th EXIM- Export-17) dated 01.11.2021 for export of 120000 Kgs Hybrid Rice (Paddy) seeds to Sierra Leone by M/s UPL Limited
59	KUMAR TRADERS	HQRXEXLAPPLY00 265384AM22	Non Basmati Rice in Husk or Paddy	25.11.2021	Deferred due to want of comments/NOC from DoAC&FW
60	SHAKAMBARI ENTERPRISES	HQRXEXLAPPLY00 265519AM22	Non Basmati Rice in Husk or Paddy	25.11.2021	Deferred due to want of comments/NOC from DoAC&FW

Department of Animal Husbandry and Dairying

61	Shiv Shakti Traders	HQRXEXLAPPLY00 049639AM22	Cereal straw and husks, unprepared, whether or not chopped, ground, pressed or in the form of pellets.	24.05.2021	Based on the comments received from D/o AC&FW vide OM No. L-110102(1)/132/2021-Trade (E-19694) dated 29.10.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
62	Lankesh Tiwari	HQRXEXLAPPLY00 116062AM22	PADDY HUSK	16.06.2021	Deferred due to want of comments/NOC from DoAHD. Final comments in the application is required from DoAHD before the next meeting.
63	Regaal Resources Pvt Ltd	HQRXEXLAPPLY00 118006AM22	Maize Bran	18.06.2021	Deferred due to want of comments/NOC from DoAHD. Final comments in the application is required from DoAHD before the next meeting.
64	Nowrangroy Agro Pvt Ltd	HQRXEXLAMENDO 0127826AM22	Wheat Bran	01.07.2021	Deferred due to want of comment/NOC from DoAHD. Final comments in the application is required from DoAHD before the next meeting.
65	A To Z Export Company	HQRXEXLAPPLY00 129838AM22	Cereal straw and husks, unprepared, whether or not chopped, ground, pressed or in the form of pellets.	02.07.2021	Deferred due to want of comments/NOC from DoAHD. Final comments in the application is required from DoAHD before the next meeting.
66	SD Enterprise	HQRXEXLAPPLY00 141786AM22	Maize Bran	19.07.2021	Deferred due to want of comments/NOC from DoAHD. Final comments in the application is required from DoAHD before the next meeting.
67	Trade Exim	HQRXEXLAPPLY00 141792AM22	Maize Bran	19.07.2021	Deferred due to want of comments/NOC from DoAHD. Final comments in the application is required from DoAHD before the next meeting.
68	Yash Traders	HQRXEXLAPPLY00 143810AM22	RICE HUSK, RICE STRAW	21.07.2021	Deferred due to want of comments/NOC from DoAHD. Final comments in the application is required from DoAHD before the next meeting.
69	TAPAN TRADERS	HQRXEXLAPPLY00 151166AM22	WHEAT BRAN	30.07.2021	Deferred due to want of comments/NOC from DoAHD. Final comments in the application is required from DoAHD before the next meeting.
70	AMIT ENTERPRISE	HQRXEXLAPPLY00 152318AM22	WHEAT BRAN	02.08.2021	Deferred due to want of comments / NOC from DoAHD
71	RADHA-KRISHNA ENTERPRISE	HQRXEXLAPPLY00 152626AM22	WHEAT BRAN	02.08.2021	Based on the comments received from D/o AC&FW vide OM No. L-110102(1)/132/2021-Trade (E-19694) dated 29.10.2021 export license was issued to the firm with the

					approval of Chairman EFC EFC has approved the case on Post facto basis
72	A2Z EXPORT COMPANY	HQRXEXLAPPLY00152700AM22	RICE HUSK, CHURA BHUNSA, BRAN AND HUSK	03.08.2021	Deferred due to want of comments / NOC from DoAHD
73	SARAF TREXIM LIMITED	HQRXEXLAPPLY00154397AM22	WHEAT BRAN	05.08.2021	Based on the comments received from D/o AC&FW vide OM No. L-110102(1)/132/2021-Trade (E-19694) dated 29.10.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
74	P.S. INTERNATIONAL TRADES	HQRXEXLAPPLY00155088AM22	WHEAT BRAN	05.08.2021	Based on the comments received from D/o AC&FW vide OM No. L-110102(1)/132/2021-Trade (E-19694) dated 29.10.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
75	PARITOSH BISWAS	HQRXEXLAPPLY00162198AM22	WHEAT BRAN	13.08.2021	Deferred due to want of comments / NOC from DoAHD
76	PARITOSH BISWAS	HQRXEXLAPPLY00162215AM22	WHEAT BRAN	13.08.2021	Deferred due to want of comments / NOC from DoAHD
77	MARUTI DYES & CHEMICALS	HQRXEXLAPPLY00164242AM22	WHEAT BRAN	17.08.2021	Approved on the basis of comments/ NOC received from DoAHD vide O.M No.L-110102(1)/148/2021-Trade(E-19943) dated 24.11.2021 for export of 12000 MT Wheat Bran to Bangladesh by M/s Maruti Dyes & Chemicals.
78	SHOHAG ENTERPRISE	HQRXEXLAPPLY00164880AM22	WHEAT BRAN	17.08.2021	Approved on the basis of Comments/ NOC received from DoAHD vide O.M No.L-110102(1)/160/2021-Trade(E-20052) dated 24.11.2021 for export of 10000 MT Wheat Bran to Bangladesh by M/s Shohag Enterprise
79	GHOSH DAIRY FARM	HQRXEXLAPPLY00166264AM22	COWS (MALE/FEMALE)	19.08.2021	Deferred due to want of comments / NOC from DoAHD
80	SHIV IMPEX	HQRXEXLAPPLY00171885AM22	WHEAT BRAN	27.08.2021	Approved on the basis of comments/ NOC received from DoAHD vide O.M No.L-110102(1)/160/2021-Trade(E-20052) dated 24.11.2021 for export of 7000 MT Wheat Bran to Bangladesh by M/s Shiv Impex.
81	SARAWOGI INTERNATIONAL	HQRXEXLAPPLY00171905AM22	WHEAT BRAN	27.08.2021	Approved on the basis of comments/ NOC received from DoAHD vide O.M No.L-110102(1)/160/2021-Trade(E-20052) dated 24.11.2021 for export of 7000 MT Wheat Bran to Bangladesh by M/s Sarawogi International
82	NARWAL DAIRY FARM	HQRXEXLAPPLY00173311AM22	A. Murrah Milking Buffalo B. Murrah Buffalo Bull C. Calves	29.08.2021	Deferred due to want of comments / NOC from DoAHD
83	SNEHTIK INTERNATIONAL	HQRXEXLAPPLY00178671AM22	WHEAT BRAN FODDER	07.09.2021	Based on the comments received from D/o AC&FW vide OM No. L-110102(1)/132/2021-Trade (E-19694) dated 29.10.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
84	VLJI INTERNATIONAL	HQRXEXLAPPLY00182280AM22	WHEAT BRAN	12.09.2021	Based on the comments received from D/o AC&FW vide OM No. L-110102(1)/132/2021-Trade (E-19694) dated 29.10.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
85	Abhiraa Enterprise	HQRXEXLAPPLY00184890AM22	WHEAT BRAN	15.09.2021	Based on the comments received from D/o AC&FW vide OM No. L-110102(1)/132/2021-

					Trade (E-19694) dated 29.10.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
86	Minati Traders	HQRXEXLAPPLY00185132AM22	WHEAT BRAN	16.09.2021	Based on the comments received from D/o AC&FW vide OM No. L-110102(1)/132/2021-Trade (E-19694) dated 29.10.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
87	ORIENT EXPORTS PVT LTD	HQRXEXLAPPLY00186582AM22	WHEAT BRAN	17.09.2021	Based on the comments received from D/o AC&FW vide OM No. L-110102(1)/132/2021-Trade (E-19694) dated 29.10.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
88	SHREE EXPORT IMPORT	HQRXEXLAPPLY00192175AM22	WHEAT BRAN	24.09.2021	Approved on the basis of Comments/ NOC received from DoAHD vide O.M No.L-110102(1)/213/2021-Trade(E-20412) dated 24.11.2021 for export of 2000 MT Wheat Bran to Bangladesh by M/s Shree Export Import.
89	Sagwadi Education & Goushala Public Charitable Trust	50227/ AM20	Bovine Embryos	10.01.2020	Deferred due to want of comments / NOC from DoAHD
90	ZODIAC INTERNATIONAL	HQRXEXLAPPLY00201238AM22	BRAN SHARPS & OTHER RESIDUES OF WHEAT	03.10.2021	Approved on the basis of comments/ NOC received from DoAHD vide O.M No.L-110102(1)/213/2021-Trade(E-20412) dated 24.11.2021 for export of 3000 MT to Bangladesh by M/s Zodiac International.
91	AIS INTERNATIONAL	HQRXEXLAPPLY00203585AM22	WHEAT BRAN	05.10.2021	Based on the comments received from D/o AC&FW vide OM No. L-110102(1)/132/2021-Trade (E-19694) dated 29.10.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
92	AMASHA IMPEX PRIVATE LIMITED	HQRXEXLAPPLY00206495AM22	Moisture: 12% max Crude Protein: 13.5-15% Crude Fat: 2.5% min Crude Fibre: 12% max Total Ash: 1% max	08.10.2021	Approved on the basis of comments/ NOC received from DoAHD vide O.M No.L-110102(1)/243/2021-Trade(E-20626) dated 24.11.2021 for export of 2000 MT Moisture: 12% max Crude Protein: 13.5-15% Crude Fat: 2.5% min Crude Fibre: 12% max Total Ash: 1% max to Bangladesh by M/s Amasha Impex Private Limited.
93	R H ENTERPRISE	HQRXEXLAPPLY00213998AM22	WHEAT BRAN	16.10.2021	Approved on the basis of comments/ NOC received from DoAHD vide O.M No.L-110102(1)/243/2021-Trade(E-20626) dated 24.11.2021 for export of 5000 MT Wheat Bran to Bangladesh by M/s RH Enterprise.
94	MOOL CHAND BUCHA	HQRXEXLAPPLY00214174AM22	WHEAT BRAN	16.10.2021	Deferred due to want of comments / NOC from DoAHD
95	MOOL CHAND BUCHA	HQRXEXLAPPLY00214181AM22	WHEAT BRAN	16.10.2021	Approved on the basis of comments/ NOC received from DoAHD vide O.M No.L-110102(1)/243/2021-Trade(E-20626) dated 24.11.2021 for export of 2000 MT Wheat Bran to Bangladesh by M/s Mool Chand Bucha.
96	SHEETAL ENTERPRISE	HQRXEXLAPPLY00216685AM22	WHEAT BRAN	19.10.2021	Deferred due to want of comments / NOC from DoAHD
97	DEY ENTERPRISE	HQRXEXLAPPLY00216770AM22	WHEAT BRAN	19.10.2021	Deferred due to want of comments / NOC from DoAHD
98	ONWARD COMMODEAL PRIVATE LIMITED	HQRXEXLAPPLY00216965AM22	WHEAT BRAN	19.10.2021	Approved on the basis of Comments/ NOC received from DoAHD vide O.M No.L-110102(1)/243/2021-Trade(E-20626) dated 24.11.2021 for export of 5000 MT Wheat Bran to Bangladesh by M/s Onward Commodeal Private Limited.

99	DEY ENTER-PRISE	HQRXEXLAPPLY00216973AM22	WHEAT BRAN	19.10.2021	Deferred due to want of comments / NOC from DoAHD
100	B K ENTER-PRISE	HQRXEXLAPPLY00217186AM22	WHEAT BRAN	19.10.2021	Approved on the basis of comments/ NOC received from DoAHD vide O.M No.L-110102(1)/243/2021-Trade(E-20626) dated 24.11.2021 for export of 5000 MT Wheat Bran to Bangladesh by M/s B K Enterprise
101	B K ENTER-PRISE	HQRXEXLAPPLY00217228AM22	WHEAT BRAN	19.10.2021	Approved on the basis of Comments/ NOC received from DoAHD vide O.M No.L-110102(1)/243/2021-Trade(E-20626) dated 24.11.2021 for export of 5000 MT Wheat Bran to Bangladesh by M/s B K Enterprise
102	TANMOY ENTER-PRISE	HQRXEXLAPPLY00217527AM22	WHEAT BRAN	19.10.2021	Deferred due to want of comments / NOC from DoAHD
103	Izaz Traders	HQRXEXLAPPLY00218002AM22	WHEAT BRAN	20.10.2021	Deferred due to want of comments / NOC from DoAHD
104	MINATI TRADERS	HQRXEXLAPPLY00218100AM22	WHEAT BRAN	20.10.2021	Approved on the basis of comments/ NOC received from DoAHD vide O.M No.L-110102(1)/243/2021-Trade(E-20626) dated 24.11.2021 for export of 5000 MT Wheat Bran to Bangladesh by M/s Minati Traders.
105	SHREE DURGA ENTERPRISE	HQRXEXLAPPLY00218226AM22	WHEAT BRAN	20.10.2021	Deferred due to want of comments / NOC from DoAHD
106	PODDER TRADERS	HQRXEXLAPPLY00218751AM22	WHEAT BRAN	20.10.2021	Approved on the basis of comments/ NOC received from DoAHD vide O.M No.L-110102(1)/243/2021-Trade(E-20626) dated 24.11.2021 for export of 6000 MT Wheat Bran to Bangladesh by M/s Podder Traders.
107	YASHAVANT KUMAR GUPTA	HQRXEXLAPPLY00224131AM22	PADDY HUSK (CHURA BHUNSA)	24.10.2021	Deferred due to want of comments / NOC from DoAHD
108	SAHA HUSKING AND PADDY PROCESSING	HQRXEXLAPPLY00228359AM22	WHEAT BRAN	27.10.2021	Approved on the basis of comments/ NOC received from DoAHD vide O.M No.L-110102(1)/243/2021-Trade(E-20626) dated 24.11.2021 for export of 2500 MT Wheat Bran to Bangladesh by M/s Saha Husking and Paddy Processing.
109	SANDEEP KUMAR KESARWANI	HQRXEXLAPPLY00229996AM22	WHEAT STRAW	28.10.2021	Deferred due to want of comments / NOC from DoAHD
110	ANSH TRADING	HQRXEXLAPPLY00235881AM22	PADDY HUSK	30.10.2021	Deferred due to want of comments / NOC from DoAHD
111	KHASA MURRAH BUFFALO FARMS	HQRXEXLAPPLY00237204AM22	BUFFALO SEMEN	31.10.2021	Deferred due to want of comments / NOC from DoAHD
112	ARISTRO BUSINESS PRIVATE LIMITED	HQRXEXLAPPLY00245546AM22	PROTEIN, MOISTURE, FIBRE, INSOLUBLE	09.11.2021	Approved on the basis of comments/ NOC received from DoAC&FW vide O.M No.L-110102(1)/243/2021-Trade(E-20626) dated 24.11.2021 for export of 15000 MT PROTEIN, MOISTURE, FIBRE, INSOLUBLE to Bangladesh by M/s Aristro Business Pvt Ltd.
113	M.S.D. INTERNATIONAL	HQRXEXLAPPLY00191251AM22	WHEAT BRAN	23.09.2021	Approved on the basis of comments/ NOC received from DoAHD vide O.M No.L-110102(1)/243/2021-Trade(E-20626) dated 24.11.2021 for export of 3000 MT Wheat Bran to Bangladesh by M/s MSD International.
114	GURU SMARTH EXPORT	HQRXEXLAPPLY00247419AM22	PADDY HUSK	10.11.2021	Deferred due to want of comments / NOC from DoAHD
115	HR Carbon	HQRXEXLAPPLY00248850AM22	Wheat Bran Fodder	11.11.2021	Deferred due to want of comments / NOC from DoAHD
116	LIPU BEGAM	HQRXEXLAPPLY00249360AM22	WHEAT BRAN FLAKES (CHOKER)	11.11.2021	Deferred due to want of comments / NOC from DoAHD
117	HISAR BOVINE SPERM STATION & RESEARCH CENTER	HQRXEXLAPPLY00255094AM22	FROZEN BOVINE SEMEN	16.11.2021	Deferred due to want of comments / NOC from DoAHD

118	CHAWLA INTERNATIONAL	HQRXEXLAPPLY00258668AM22	BRANS, SHARPS, AND OTHER RESIDUES OF WHEAT	19.11.2021	Deferred due to want of comments / NOC from DoAHD
119	CHAWLA INTERNATIONAL	HQRXEXLAPPLY00258743AM22	BRANS, SHARPS, AND OTHER RESIDUES OF WHEAT	19.11.2021	Deferred due to want of comments / NOC from DoAHD
120	BALAJI TRADERS	HQRXEXLAPPLY00258960AM22	WHEAT BRAN	19.11.2021	Deferred due to want of comments / NOC from DoAHD
121	AADITYA TRADERS	HQRXEXLAPPLY00259009AM22	WHEAT BRAN	19.11.2021	Deferred due to want of comments / NOC from DoAHD
122	MARUTI INTERNATIONAL	HQRXEXLAPPLY00259066AM22	WHEAT BRAN	19.11.2021	Deferred due to want of comments / NOC from DoAHD
123	MA SANTOSHI BASTRALAY	HQRXEXLAPPLY00259123AM22	WHEAT BRAN	19.11.2021	Deferred due to want of comments / NOC from DoAHD
124	ACCENT DEALTRADE PRIVATE LIMITED	HQRXEXLAPPLY00259152AM22	WHEAT BRAN	19.11.2021	Deferred due to want of comments / NOC from DoAHD
125	GAA TRADING ENTERPRISES	HQRXEXLAPPLY00259188AM22	WHEAT BRAN	19.11.2021	Deferred due to want of comments / NOC from DoAHD
126	GAA TRADING ENTERPRISES	HQRXEXLAPPLY00259197AM22	WHEAT BRAN	19.11.2021	Deferred due to want of comments / NOC from DoAHD
127	TAPAN TRADERS	HQRXEXLAPPLY00260278AM22	WHEAT BRAN	20.11.2021	Deferred due to want of comments / NOC from DoAHD
128	SHOHAG ENTERPRISE	HQRXEXLAPPLY00260571AM22	WHEAT BRAN	21.11.2021	Deferred due to want of comments / NOC from DoAHD
129	TRILOKESH ENTERPRISE	HQRXEXLAPPLY00260845AM22	WHEAT BRAN	22.11.2021	Deferred due to want of comments / NOC from DoAHD
130	A C INTERNATIONAL	HQRXEXLAPPLY00260931AM22	WHEAT BRAN	22.11.2021	Deferred due to want of comments / NOC from DoAHD
131	GAZI ENTERPRISE	HQRXEXLAPPLY00261398AM22	WHEAT BRAN	22.11.2021	Deferred due to want of comments / NOC from DoAHD
132	GOPAL PRASAD	HQRXEXLAPPLY00261896AM22	BRANS, SHARPS, AND OTHER RESIDUES OF WHEAT	23.11.2021	Deferred due to want of comments / NOC from DoAHD
133	SHARANAM REALINFRA PRIVATE LIMITED	HQRXEXLAPPLY00262969AM22	WHEAT BRAN	23.11.2021	Deferred due to want of comments / NOC from DoAHD

Ministry of Environment Forest and Climate Change

(SU Division)

134	AQSA ENTERPRISES	HQRXEXLAPPLY00195238AM22	Red Sanders wood furniture parts Confiscated Government of Karnataka	27.09.2021	Deferred due to want of comments /NOC from MoEF&CC (SU Division)
135	MMTC Limited	01/21/101/51300/AM21	RED SANDERS WOOD IN LOG FORM RED SANDERS IN LOG FORM GRADE A - NIL GRADE B - 0.154 MT GRADE C - 19.123 MT TOTAL QTY 19.277MT	08.12.2021	Deferred due to want of comments /NOC from MoEF&CC (SU Division)

136	RAATI RAJAN IMPEX	HQRXEXLAPPLY 00199267AM22	RED SANDERS WOOD IN VAP FORM OBTAINED FROM ARTIFICIAL ORIGIN FROM PATTALAND	01.10.2021	Deferred due to want of comments /NOC from MoEF&CC (SU Division)
137	M K INTERNATIONAL REALTY PRIVATE LIMITED	HQRXEXLAPPLY 00202395AM22	RED SANDERS WOOD IN LOG FORM OBTAINED FROM CULTIVATED ORIGIN	04.10.2021	Approved on the basis of comments/ NOC received from M/o EF&CC (SU Division) vide O.M No. 5-11/2021-SU dated 23.11.2021 for export of 31.320 MT (702 Number) redsanders wood in log form obtained from artificially propagated source to M/s powergrip ResourcesPte Ltd, Singapore by M/s MK International Realty Private Limited.
138	EZRA EXPORTS PRIVATE LIMITED	HQRXEXLAPPLY 00213270AM22	Red sander wood Furniture and planks	15.10.2021	Approved on the basis of comments/NOC received from M/o EF&CC (SU Division) vide O.M No. 5-17/2021-SU dated 23.11.2021 for export of 2212 Kgs redsanders wood in value added form (Furniture and planks) to M/s Jinhua Jintutuo International Trade Co. Ltd, China by M/s Ezra Exports Private Limited
138	RAATI RAJAN IMPEX	HQRXEXLAPPLY 00237636AM22	RED SANDERS WOOD IN VAP FORM OF FURNITURE SIZES	01.11.2021	Deferred due to want of comments /NOC from MoEF&CC (SU Division)
140	HIMALAYAN INTERNATIONAL	HQRXEXLAPPLY 00262329AM22	RED SANDERS WOOD IN LOG FORM	23.11.2021	Deferred. To be examined in DGFT.
141	RAM TRADERS	HQRXEXLAPPLY 00240775AM22	URUGUAY PINE SAWN TIMBER	03.11.2021	Rejected. The export of Sawn timber made exclusively out of imported log /timber of all species of wood other than CITES Appendix 1 & II Species is freely exportable subjected to the one of the condition that importer & exporter shall be the same firm which is getting violated in this case.

Ozone Cell

142	SRF LIMITED	HQRXEXLAPPLY 00227432AM22	MONOCHLORO DI-FLUORO METHANE (REFRIGERANT R-22 OR HCFC-22) NON-FEED STOCK	27.10.2021	Approved on the basis of comments/ NOC received from M/o EF&CC (Ozone cell) vide O.M No. 11/4/2022-OC dated 26.11.2021 for export of 5115.2 MT Mono Chloro Difluoro Methane to customers in countries signatory of Montreal Protocol on substances that deplete the ozone layer for the calendar year 2022 by M/s SRF Limited.
143	CURIA INDIA PRIVATE LIMITED	HQRXEXLAPPLY 00237574AM22	Bromofluoromethane (Export for Feedstock purpose only)	01.11.2021	Approved on the basis of comments/ NOC received from M/o EF&CC (Ozone cell) vide O.M No. 11/14/2017-OC dated 10.11.2021 for export of 247.94 Kgs of Bromofluoromethane as feedstock application for use in manufacturing of fluticasone propionate and fluticasone Furoate to Singapore by M/s Curia India Private Limited.
144	CURIA INDIA PRIVATE LIMITED	HQRXEXLAPPLY 00237706AM22	Bromofluoromethane (Export for Feedstock purpose only)	01.11.2021	Approved on the basis of comments/ NOC received from M/o EF&CC (Ozone cell) vide O.M No. 11/14/2017-OC dated 10.11.2021 for export of 247.94 Kgs of Bromofluoromethane as feedstock application for use in manufacturing of fluticasone propionate and fluticasone Furoate to Singapore by M/s Curia India Private Limited.
145	GUJARAT FLUORO CHEMICALS LIMITED	HQRXEXLAPPLY 00237816AM22	R-142B (1-Chloro-1, 1-Difluoroethane)	01.11.2021	Approved on the basis of Comments/ NOC received from M/o EF&CC (Ozone cell) vide O.M No. 11/4/2022-OC dated 12.11.2021 for export of 3000 MT of HCFC-142B as feedstock application for use in manufacturing of Vinylidene Fluoride (VDF) as intermediate to produce PVDF and Fluoro Elastomer to Singapore by M/s Gujarat Fluorochemicals

					Limited.
146	GUJARAT FLUOROCHEMICALS LIMITED	HQRXEXLAPPLY 00238297AM22	Monochloro Difluoro Methane (Refrigerant R-22 OR HCFC-22) (for Non Feedstock uses)	01.11.2021	Approved on the basis of comments/ NOC received from M/o EF&CC (Ozone cell) vide O.M No. 11/4/2022-OC dated 17.11.2021 for export of 6500 MT Mono Chloro Difluoro Methane to customers in countries signatory of Montreal Protocol on substances that deplete the ozone layer for the calendar year 2022 by M/s Gujarat Fluorochemicals Limited.
147	GUJARAT FLUOROCHEMICALS LIMITED	HQRXEXLAPPLY 00246005AM22	Monochloro Difluoro Methane (Refrigerant R-22 OR HCFC-22) (for Feedstock)	09.11.2021	Approved on the basis of comments/NOC received from M/o EF&CC (Ozone cell) vide O.M No. 11/4/2022-OC dated 17.11.2021 for export of 3000 MT Mono Chloro Difluoro Methane for feedstock application to Japan i.e customers in countries signatory of Montreal Protocol on substances that deplete the ozone layer for the calendar year 2022 by M/s Gujarat Fluorochemicals Limited
148	GUJARAT FLUOROCHEMICALS LIMITED	HQRXEXLAPPLY 00246036AM22	ASAHIKIN AK-225 (HCFC-225 ca/cb) (FEEDSTOCK)	09.11.2021	Approved on the basis of comments/NOC received from M/o EF&CC (Ozone cell) vide O.M No. 11/18/2018-OC dated 12.11.2021 for export of 5000 MT HCFC-25 for feedstock application to Japan i.e customers in countries signatory of Montreal Protocol on substances that deplete the ozone layer for the calendar year 2022 by M/s Gujarat Fluorochemicals Limited
149	GUJARAT FLUOROCHEMICALS LIMITED	HQRXEXLAPPLY 00247127AM22	Monochloro Difluoro Methane (Refrigerant R-22 OR HCFC-22) (For Feedstock)	10.11.2021	Approved on the basis of comments/NOC received from M/o EF&CC (Ozone cell) vide O.M No. 11/4/2022-OC dated 17.11.2021 for export of 3000 MT Mono Chloro Difluoro Methane for feedstock application to Japan i.e customers in countries signatory of Montreal Protocol on substances that deplete the ozone layer for the calendar year 2022 by M/s Gujarat Fluorochemicals Limited.
150	GUJARAT FLUOROCHEMICALS LIMITED	HQRXEXLAPPLY 00247203AM22	Monochloro Difluoro Methane (Refrigerant R-22 OR HCFC-22 for Non Feedstock	10.11.2021	Approved on the basis of comments/NOC received from M/o EF&CC (Ozone cell) vide O.M No. 11/4/2022-OC dated 17.11.2021 for export of 1984.50 MT Mono Chloro Difluoro Methane for non feedstock applications to customers in countries signatory of Montreal Protocol on substances that deplete the ozone layer for the calendar year 2022 by M/s Gujarat Fluorochemicals Limited.

Department of Atomic Energy

151	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY 00208569AM22	5 Micron	10.10.2021	Based on the comments received from DAE dated 05.11.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
152	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY 00208819AM22	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	11.10.2021	Approved on the basis of comments/ NOC received from DAE vide email dated 25.11.2021 for export of 50 MT ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier) by M/s Sukaso Ceracolors Pvt Ltd.
153	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY 00211615AM22	ZIRCOMAT 5 Micron/325 Mesh - Powder (Ceramic Opacifier)	13.10.2021	Based on the comments received from DAE dated 05.11.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
154	OPAQUE CERAMICS PRIVATE	HQRXEXLAPPLY 00242007AM22	5Micron	04.11.2021	Deferred due to want of comments/NOC from DAE

	LIMITED				
155	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY 00258488AM22	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	19.11.2021	Deferred due to want of comments/NOC from DAE
156	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY 00265209AM22	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	25.11.2021	Deferred due to want of comments/NOC from DAE
Ministry of Textiles					
157	National Silkworm Seed Organization	50285/AM21	Mulberry silk worm eggs bivoltine hybrid	17.03.2020	Deferred due to want of comments/NOC from M/o Textiles. A D.O letter has been issued to MoT on 24.11.2021 for expediting the comments in the matter.
158	Askco International	HQRXEXLAPPLY 00105492AM22	Silk-worm cocoons suitable for reeling Dupion Silk Cocoon	02.06.2021	Deferred due to want of comments/NOC from M/o Textiles
Ministry of Mines					
159	ADAPTIWISE MANAGEMENT CONSULTING PRIVATE LIMITED	HQRXEXLAPPLY 00254878AM22	Farm Soil Samples	16.11.2021	Deferred due to want of comments/NOC from M/o Mines.
Miscellaneous Applications					
160	Wockhardt Hospital Ltd	HQRXEXLAPPLY 00049453AM22	Cryogenically preserved Adipose derived Mesenchymal Stem Cells	24.05.2021	Rejected. Clarification is not forthcoming from the applicant despite reminders
161	CORPORATE OPPORTUNITY SERVICES LLP	HQRXEXLAPPLY 00155356AM22	ENOXAPARIN SODIUM INJECTION IP (LOW MOLECULAR WEIGHT HEPARIN)	06.08.2021	Rejected. Clarification is not forthcoming from the applicant despite reminders.
162	ISGEC HEAVY ENGINEERING LIMITED	HQRXEXLAPPLY 00249149AM22	CROWN OF 800 T Mechanical Press (made up of second hand components)	11.11.2021	Deferred due to want of clarification from the firm.
Ministry of Health & Family Welfare/Deptt. of Pharmaceuticals					
Remdesivir					
163	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLY 00200061AM22	Remdesivir working standard 80 mg	01.10.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 29.10.2021 export license was issued to the firm with the approval of Chairman EFC
164	BIOCON BIOLOGICS LIMITED	HQRXEXLAPPLY 00202448AM22	Remdesivir 100mg Powder for Inj (REMWIN)	04.10.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 29.10.2021 export license was issued to the firm with the approval of Chairman EFC
165	HETERO LABS LIMITED	HQRXEXLAPPLY 00202878AM22	REMDESIVIR FOR INJECTION 100MG	05.10.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 29.10.2021 export license was issued to the firm with the approval of Chairman EFC
166	CIPLA LIMITED	HQRXEXLAPPLY 00207371AM22	Remdesivir for Injection 100mg/vial (30 ml) / (CIPREMI)	08.10.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 29.10.2021 export license was issued to the firm with the approval of Chairman EFC
167	HETERO LABS LIMITED	HQRXEXLAPPLY 00208813AM22	REMDESIVIR FOR INJECTION 100MG	11.10.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 29.10.2021 export license was issued to the firm with the approval of Chairman EFC

168	HETERO LABS LIMITED	HQRXEXLAPPLY 00208833AM22	COVIFOR- REMDESIVIR FOR INJECTION 100MG	11.10.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 29.10.2021 export license was issued to the firm with the approval of Chairman EFC
169	HETERO LABS LIMITED	HQRXEXLAPPLY 00208849AM22	COVIFOR- REMDESIVIR FOR INJECTION 100MG	11.10.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 29.10.2021 export license was issued to the firm with the approval of Chairman EFC
170	HETERO LABS LIMITED	HQRXEXLAPPLY 00208965AM22	REMDESIVIR FOR INJECTION 100MG	11.10.2021	Rejected as application was withdrawn by the firm.
171	MYLAN LABORATORIE S LIMITED	HQRXEXLAPPLY 00210750AM22	DESREM- REMDESIVIR FOI 100MG-1S- ROW	12.10.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 29.10.2021 export license was issued to the firm with the approval of Chairman EFC
172	CIPLA LIMITED	HQRXEXLAPPLY 00210794AM22	Remdesivir for Injection 100mg/vial (30 ml) / (CIPREMI)	12.10.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 29.10.2021 export license was issued to the firm with the approval of Chairman EFC
173	CIPLA LIMITED	HQRXEXLAPPLY 00210795AM22	Remdesivir for Injection 100mg/vial (30 ml) / (CIPREMI)	12.10.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 29.10.2021 export license was issued to the firm with the approval of Chairman EFC
174	CADILA HEALTHCARE LIMITED	HQRXEXLAPPLY 00211807AM22	Remdesivir for Injection 100mg/ml	13.10.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 29.10.2021 export license was issued to the firm with the approval of Chairman EFC
175	HETERO LABS LIMITED	HQRXEXLAPPLY 00215456AM22	COVIFOR- INJECTION 100MG	18.10.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 29.10.2021 export license was issued to the firm with the approval of Chairman EFC
176	HETERO LABS LIMITED	HQRXEXLAPPLY 00215491AM22	COVIFOR- REMDESIVIR FOR INJECTION 100MG	18.10.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 29.10.2021 export license was issued to the firm with the approval of Chairman EFC.
177	HETERO LABS LIMITED	HQRXEXLAPPLY 00215659AM22	COVIFOR- REMDESIVIR FOR INJECTION 100MG	18.10.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 29.10.2021 export license was issued to the firm with the approval of Chairman EFC
178	HETERO LABS LIMITED	HQRXEXLAPPLY 00215847AM22	COVIFOR- REMDESIVIR FOR INJECTION 100MG	18.10.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 29.10.2021 export license was issued to the firm with the approval of Chairman EFC
179	LYKA LABS LIMITED	HQRXEXLAPPLY 00216133AM22	Remdesivir for Injection 100MG (Lyophilized)	18.10.2021	Deferred. Comments / NOC from M/o HFW & Deptt. of Pharma are awaited
180	BIOCON BIOLOGICS LIMITED	HQRXEXLAPPLY 00216503AM22	Remdesivir 100mg Powder for Inj (REMWIN)	19.10.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 29.10.2021 export license was issued to the firm with the approval of Chairman EFC
181	JUBILANT GENERIC LIMITED	HQRXEXLAPPLY 00216797AM22	JUBI-R REMDESIVIR LYOPHILIZED POWDER FOR INJECTION 100Mg	19.10.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 29.10.2021 export license was issued to the firm with the approval of Chairman EFC
182	CIPLA LIMITED	HQRXEXLAPPLY 00216925AM22	Remdesivir for Injection 100mg/vial (30 ml) / (CIPREMI)	19.10.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 29.10.2021 export license was issued to the firm with the approval of Chairman EFC
183	CADILA HEALTHCARE LIMITED	HQRXEXLAPPLY 00218932AM22	Remdec LQ (Remdesivir Injection 100mg/20ml Liquid)	20.10.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 24.11.2021 export license was issued to the firm with the approval of Chairman EFC
184	TRICON ENTERPRISES PRIVATE LIMITED	HQRXEXLAPPLY 00220154AM22	REMDIFC (REMDESIVIR FOR INJECTION 100 mg/VIAL) LYOPHILIZED - 100 mg PER VIAL	21.10.2021	No comments were received on the application from M/o HFW & Deptt. Of Pharma
185	TRICON ENTERPRISES PRIVATE	HQRXEXLAPPLY 00220478AM22	REMDESIVIR Lyophilized Injection 100mg/vial	21.10.2021	No comments were received on the application from M/o HFW & Deptt. Of Pharma

	LIMITED		(REMDIFIC) - 100 mg per vial		
186	ZORWAY EXIM PRIVATE LIMITED	HQRXEXLAPPLY 00222872AM22	REMDAC INJECTION (Remdesivir for Injection 100mg/Vial)	23.10.2021	No comments were received on the application from M/o HFW & Deptt. Of Pharma
187	HETERO LABS LIMITED	HQRXEXLAPPLY 00224704AM22	COVIFOR (Remdesivir 100 mg/vial)	25.10.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 24.11.2021 export license was issued to the firm with the approval of Chairman EFC
188	HETERO LABS LIMITED	HQRXEXLAPPLY 00224731AM22	COVIFOR INJ 100MG/VIAL (LYO) 1S	25.10.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 24.11.2021 export license was issued to the firm with the approval of Chairman EFC
189	HETERO LABS LIMITED	HQRXEXLAPPLY 00224745AM22	REMDESIVIR 100MG FOR INJECTION	25.10.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 24.11.2021 export license was issued to the firm with the approval of Chairman EFC
190	HETERO LABS LIMITED	HQRXEXLAPPLY 00225258AM22	COVIFOR INJ 100MG/VIAL (LYO) 1S	25.10.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 24.11.2021 export license was issued to the firm with the approval of Chairman EFC
191	HETERO LABS LIMITED	HQRXEXLAPPLY 00225261AM22	COVIFOR- INJECTION 100MG NO.6	25.10.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 24.11.2021 export license was issued to the firm with the approval of Chairman EFC
192	BIOCON BIOLOGICS LIMITED	HQRXEXLAPPLY 00227606AM22	Remdesivir 100mg Powder for Inj (REMWIN)	27.10.2021	Comments/ NOC received from Deptt. Of Pharma vide email dated 24.11.2021 for export of remdesivir by M/s Biocon Biologics Limited. Matter has been put up on file
193	CADILA HEALTHCARE LIMITED	HQRXEXLAPPLY 00228874AM22	Remdesivir for Injection 100mg	28.10.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 24.11.2021 export license was issued to the firm with the approval of Chairman EFC
194	HETERO LABS LIMITED	HQRXEXLAPPLY 00236633AM22	REMDESIVIR FOR INJECTION 100MG	30.10.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 24.11.2021 export license was issued to the firm with the approval of Chairman EFC
195	ZEVITA	HQRXEXLAPPLY 00236710AM22	Remdesivir 100 mg/ml	30.10.2021	No comments were received on the application from M/o HFW & Deptt. Of Pharma
196	MYLAN LABORATORIE S LIMITED	HQRXEXLAPPLY 00238781AM22	DESREM- REMDESIVIR FOI 100MG-1S- ROW	01.11.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 24.11.2021 export license was issued to the firm with the approval of Chairman EFC
197	CADILA HEALTHCARE LIMITED	HQRXEXLAPPLY 00239325AM22	REMDESIVIR FOR INJECTION 100MG/VIAL	02.11.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 24.11.2021 export license was issued to the firm with the approval of Chairman EFC
198	HETERO LABS LIMITED	HQRXEXLAPPLY 00239682AM22	COVIFOR (Remdesivir 100 mg/vial)	02.11.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 24.11.2021 export license was issued to the firm with the approval of Chairman EFC
199	HETERO LABS LIMITED	HQRXEXLAPPLY 00239691AM22	COVIFOR (Remdesivir 100 mg/vial)	02.11.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 24.11.2021 export license was issued to the firm with the approval of Chairman EFC
200	CIPLA LIMITED	HQRXEXLAPPLY 00241331AM22	Remdesivir for Injection 100mg/vial (30 ml) / (CIPREMI)	03.11.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 24.11.2021 export license was issued to the firm with the approval of Chairman EFC
201	CIPLA LIMITED	HQRXEXLAPPLY 00241332AM22	Remdesivir for Injection 100mg/vial (30 ml) / (CIPREMI)	03.11.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 24.11.2021 export license was issued to the firm with the approval of Chairman EFC
202	HETERO LABS LIMITED	HQRXEXLAPPLY 00244255AM22	COVIFOR- INJECTION 100MG NO.6	08.11.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 24.11.2021 export license was issued to the firm with the approval of Chairman EFC
Amphotericin-B					
203	LYKA LABS LIMITED	HQRXEXLAPPLY 00156046AM22	Liposomal Amphotericin B 50 mg	06.08.2021	No comments were received on the application from M/o HFW & Deptt. Of Pharma

			Lyophilized Injection Vial		
204	LYKA LABS LIMITED	HQRXEXLAPPLY 00176321AM22	AMPHOTERICIN B LIPOSOMAL INJECTION 50 MG	03.09.2021	Rejected. Applicant has withdrawn the application.
205	UNITED BIOTECH PRIVATE LIMITED	HQRXEXLAPPLY 00198164AM22	Product Name : AMPHOTIN 50, Generic Name: Amphotericin Injection 50 mg	30.09.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 09.11.2021 export license was issued to the firm with the approval of Chairman EFC
206	HARDIK ONCO CARE	HQRXEXLAPPLY 00198729AM22	Liposomal Amphotericin B	30.09.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 09.11.2021 export license was issued to the firm with the approval of Chairman EFC
207	LYKA LABS LIMITED	HQRXEXLAPPLY 00199565AM22	Liposomal Amphotericin B Injection 50 mg	01.10.2021	Rejected. Applicant has withdrawn their application.
208	SYNNAT PHARMA PRIVATE LIMITED	HQRXEXLAPPLY 00203928AM22	LIPOSOMAL AMPHOTERICIN B FOR INJECTION 50 MG	06.10.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 09.11.2021 export license was issued to the firm with the approval of Chairman EFC
209	EMCURE PHARMACEUTICALS LIMITED	HQRXEXLAPPLY 00204788AM22	Liposomal Amphotericin -B Injection 50 mg	06.10.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 09.11.2021 export license was issued to the firm with the approval of Chairman EFC
210	LYKA LABS LIMITED	HQRXEXLAPPLY 00206137AM22	LIPOSOMAL AMPHOTERICIN - B FOR INJECTION 50 MG	07.10.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 09.11.2021 export license was issued to the firm with the approval of Chairman EFC
211	LYKA LABS LIMITED	HQRXEXLAPPLY 00206475AM22	AMPHOTERICIN - B LIPOSOMAL INJECTION 50MG	08.10.2021	Rejected. Applicant has withdrawn their application.
212	LYKA LABS LIMITED	HQRXEXLAPPLY 00206842AM22	AMPHOTERICIN- B FOR INJECTION 50MG	08.10.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 09.11.2021 export license was issued to the firm with the approval of Chairman EFC d
213	LYKA LABS LIMITED	HQRXEXLAPPLY 00207009AM22	AMPHOTERICIN B INJECTION 50MG (LYO)	08.10.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 09.11.2021 export license was issued to the firm with the approval of Chairman EFC
214	CAPLIN POINT LABORATORIES LIMITED	HQRXEXLAPPLY 00240545AM22	Liposomal Amphotericin B for Injection 50 mg /vial Lyophilized	03.11.2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
215	SP ACCURE LABS PRIVATE LIMITED	HQRXEXLAPPLY 00242030AM22	Amphotericin B Liposomal for Injection 50 mg	04.11.2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
216	VHB MEDI SCIENCES LIMITED	HQRXEXLAPPLY 00245891AM22	AMPHOTERICIN- B INJECTIONS	09.11.2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
217	UNITED BIOTECH PRIVATE LIMITED	HQRXEXLAPPLY 00248194AM22	Product Name : Amphotericin B Injection 50 mg, Lyophilized	11.11.2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
218	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY 00249020AM22	AMPHONEX 50MG	11.11.2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
219	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY 00249038AM22	AMPHOLIP 50MG	11.11.2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
220	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY 00249184AM22	AMPHOLIP 50MG	11.11.2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
221	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY 00249266AM22	AMPHOLIP 50MG - 5536 vials & AMPHOLIP 100MG - 7724 vials	11.11.2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma

222	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY 00249331AM22	Amphotret 50 Mg	11.11.2021	Deferred due to want of comments / NOC from M/o HFW &Deptt. of Pharma
223	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY 00249424AM22	Amphotret 50 Mg	11.11.2021	Deferred due to want of comments / NOC from M/o HFW &Deptt. of Pharma
224	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY 00249433AM22	Amphotret 50 Mg	11.11.2021	Deferred due to want of comments / NOC from M/o HFW &Deptt. of Pharma
225	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY 00249436AM22	AMPHOLIP 50MG	11.11.2021	Deferred due to want of comments / NOC from M/o HFW &Deptt. of Pharma
226	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY 00249807AM22	Amphonex 50mg - 2000 VIALS & AMPHOLIP 50MG - 5000 VIALS	12.11.2021	Deferred due to want of comments / NOC from M/o HFW &Deptt. of Pharma
227	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY 00249855AM22	Amphotret 50 Mg	12.11.2021	Deferred due to want of comments / NOC from M/o HFW &Deptt. of Pharma
228	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY 00249879AM22	Amphonex 50mg	12.11.2021	Deferred due to want of comments / NOC from M/o HFW &Deptt. of Pharma
229	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLY 00250177AM22	Amphonex 50mg - 1500 VIALS & Amphotret 50 Mg - 1000 VIALS	12.11.2021	Deferred due to want of comments / NOC from M/o HFW &Deptt. of Pharma

Syringes

230	OYSTER MEDISAFE PRIVATE LIMITED	HQRXEXLAPPLY 00237856AM22	Syringes with or without needles/ as per P.O – 2ml with needle / clarification received - 2 ML disposable Syringes with Needles"	01.11.2021	Based on the criteria & quota fixed vide Trade Notice No. 20 dated 05.10.2021 export license was issued to the firm for export of 93000 syringe with the approval of Chairman EFC
231	LIFELONG MEDITECH PRIVATE LIMITED	HQRXEXLAPPLY 00237968AM22	Syringes with/without Needle-1ml-400,2ml-400,3ml-41400	01.11.2021	Based on the criteria & quota fixed vide Trade Notice No. 20 dated 05.10.2021 export license was issued to the firm for export of 42200 syringe with the approval of Chairman EFC
232	LIFELONG MEDITECH PRIVATE LIMITED	HQRXEXLAPPLY 00238030AM22	SYRINGES WITH OR WITHOUT NEEDLES-3ml-500400	01.11.2021	Based on the criteria & quota fixed vide Trade Notice No. 20 dated 05.10.2021 export license was issued to the firm for export of 500400 syringe with the approval of Chairman EFC
233	LIFELONG MEDITECH PRIVATE LIMITED	HQRXEXLAPPLY 00238034AM22	SYRINGES WITH OR WITHOUT NEEDLES-3ml-400500	01.11.2021	Based on the criteria & quota fixed vide Trade Notice No. 20 dated 05.10.2021 export license was issued to the firm for export of 400500 syringe with the approval of Chairman EFC
234	LIFELONG MEDITECH PRIVATE LIMITED	HQRXEXLAPPLY 00238180AM22	SYRINGES WITH OR WITHOUT NEEDLES-3ml-205200	01.11.2021	Based on the criteria & quota fixed vide Trade Notice No. 20 dated 05.10.2021 export license was issued to the firm for export of 205200 syringe with the approval of Chairman EFC
235	LIFELONG MEDITECH PRIVATE LIMITED	HQRXEXLAPPLY 00238362AM22	Syringes with or w/o needle /- 3 ML as mentioned in PO	01.11.2021	Based on the criteria & quota fixed vide Trade Notice No. 20 dated 05.10.2021 export license was issued to the firm for export of 5470201 syringe with the approval of Chairman EFC
236	VITAM HEALTHCARE PRIVATE LIMITED	HQRXEXLAPPLY 00238422AM22	Syringes with Needles - 2ML	01.11.2021	Rejected. Firm is not a manufacturer. Docs submitted was in the name of other firm.
237	LIFELONG MEDITECH PRIVATE LIMITED	HQRXEXLAPPLY 00238510AM22	Syringes with or w/o needle for 1ML, 2ML AND 3ML	01.11.2021	Based on the criteria & quota fixed vide Trade Notice No. 20 dated 05.10.2021 export license was issued to the firm for export of 8146755 syringe with the approval of Chairman EFC

238	HINDUSTAN SYRINGES AND MEDICAL DEVICES LIMITED	HQRXEXLAPPLY 00238775AM22	Sterilised Disposable Syringe with needle 0.5ML AD/2ML RUP SYRINGES/1 ML DISPOSABLE SYRINGES (104261200) 0.5ML AD - 10,14,05,800 1 ML DISPOSABLE - 3,56,000 2ML RUP SYRINGES - 24,99,400	01.11.2021	Based on the criteria & quota fixed vide Trade Notice No. 20 dated 05.10.2021 export license was issued to the firm for export of 22082574 syringe with the approval of Chairman EFC
239	EASTERN SURGICAL COMPANY	HQRXEXLAPPLY 00239086AM22	Disposable Syringe, 2ml	02.11.2021	Rejected. Firm is not a manufacturer. Docs submitted was in the name of other firm.
240	HI-TECH MEDICS PRIVATE LIMITED	HQRXEXLAPPLY 00239223AM22	Disposable syringe 2ML with needles 23G x 1 and Disposable syringe 3ML with needles 23G x 1	02.11.2021	Based on the criteria & quota fixed vide Trade Notice No. 20 dated 05.10.2021 export license was issued to the firm for export of 337500 syringe with the approval of Chairman EFC
241	UNILINK PHARMA PRIVATE LIMITED	HQRXEXLAPPLY 00239746AM22	SERINGUE AUTOBLOQUANT 0.5ML B/100 UNILINK	02.11.2021	Rejected. Firm is not a manufacturer. Docs submitted was in the name of other firm.
242	GLAND PHARMA LIMITED	HQRXEXLAPPLY 00239941AM22	Glass	02.11.2021	Closed. Item is not restricted as per Notification No. 38 dated 14.10.2021
243	BECTON DICKINSON INDIA PRIVATE LIMITED.	HQRXEXLAPPLY 00240047AM22	a. SYRINGE 3ML LS 24X3/4IN Emerald b. Syringe 3ML LS 23X1IN TW Emerald	02.11.2021	Based on the criteria & quota fixed vide Trade Notice No. 20 dated 05.10.2021 export license was issued to the firm for export of 895656 syringe with the approval of Chairman EFC
244	HINDUSTAN SYRINGES AND MEDICAL DEVICES LIMITED	HQRXEXLAPPLY 00240168AM22	Sterilised Disposable Syringe with / without needle - 18616200-Total applied - (20,00,000 - 2 ml RUP Syringes (covering under quota), 86,66,000 - Insulin Syringes, rest AD & Disposable syringes)	02.11.2021	Based on the criteria & quota fixed vide Trade Notice No. 20 dated 05.10.2021 export license was issued to the firm for export of 1725214 syringe with the approval of Chairman EFC
245	LIFELONG MEDITECH PRIVATE LIMITED	HQRXEXLAPPLY 00240934AM22	Syringes with/without Needle-2ml- 100800	03.11.2021	Based on the criteria & quota fixed vide Trade Notice No. 20 dated 05.10.2021 export license was issued to the firm for export of 100800 syringe with the approval of Chairman EFC
246	POLY MEDICURE LIMITED	HQRXEXLAPPLY 00241325AM22	PREFILLED SYRINGE 0.9% 3 ML b. PREFILLED SYRINGE 0.9% 5 ML c. PREFILLED SYRINGE 0.9% 10 ML	03.11.2021	Closed. Item is not restricted as per Notification No. 38 dated 14.10.2021
247	SHALINA LABORATORIE S PRIVATE LIMITED	HQRXEXLAPPLY 00241829AM22	a. Disposable Syringe 10ml, 21G X1.5 b. Disposable Syringe 2ml, 23G 1" c. Disposable	04.11.2021	Rejected. Firm is not a manufacturer. Docs submitted was in the name of other firm

			Syringe 3ml, 23G X 1"		
248	AVITR FARMICA PRIVATE LIMITED	HQRXEXLAPPLY 00242134AM22	a. 3ml - Leur Lock syringes with needle (23G x 1) Ribbon Pack b. 3ml Leur-slip syringe with needle (23G x 1) Blister Pack	05.11.2021	Rejected. Application received outside the timeline. Firm is not a manufacturer. Docs submitted was in the name of other firm
249	BIO MED HEALTH CARE PRODUCTS PRIVATE LIMITED	HQRXEXLAPPLY 00242345AM22	a. SYRINGES WITH NEEDLE (SIZE: 2 ML) b. SYRINGES WITH NEEDLE (3 ML)	05.11.2021	Rejected. Application received outside the timeline.
250	BIO MED HEALTH CARE PRODUCTS PRIVATE LIMITED	HQRXEXLAPPLY 00242346AM22	SYRINGES WITH NEEDLE (SIZE: 3 ML)	05.11.2021	Rejected. Application received outside the timeline.
251	POLY MEDICURE LIMITED	HQRXEXLAPPLY 00243377AM22	INSULIN SYRINGES U-40- 30G	06.11.2021	Rejected. Application received outside the timeline.

Note :

- (i) **Deferred cases:** Cases shown as **deferred** imply that approval is pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.
- (ii) **Approved cases:** **Cases which got approved by EFC** are issued export authorisations by DGFT(Hqrs.) to the firm(s). As per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item/quantity/FOB value etc.
- (iii) **Approved post-facto:** Cases shown as **Approved post-facto** imply that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.
- (iv) **Dropped.** Cases shown as **Dropped** imply that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry/Deptt. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be reopened once the documents are received from the firm with fresh date of application.
- (v) **Rejected.** Cases which are shown as **Rejected** imply that the EFC, after consultation with the Administrative Ministry / Deptt., decided not to grant authorisation due to reasons such as, proposal not supported by the concerned technical agency. No further communication will be issued by DGFT(Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.
- (VI) **Closed.** Cases which are shown as **Closed** imply that the EFC, after consultation with the Administrative Ministry/Deptt. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy, 2018 and does not require licence from DGFT.
